

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 18.

C.P. (IB)/317(MB)2020

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Patneswari Agri Co-Operative Society Ltd**

Vs

Bilt Graphic Paper Products Ltd

IBC Under Sec 9

ORDER

Adv. Ahmed Chunawala for OC. Adv. Ashish Pyasi a/w Adv. Princi Jaiswal
a/w Adv. Mukul Bhagtani i/b Dhir & Dhir Associates for CD.

Heard submissions of both Counsel. However, we feel that this matter could
be settled if both parties sit across and negotiate. In view of the above, list on
11.10.2023 for **reporting settlement/final hearing**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//